

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-346-2020**

Dattaraj Sawant Petitioner
Versus
GCZMA and Others Respondents

Mr. John Abreu Lobo, Advocate for the Petitioner.

Mr. Devidas J. Pangam, Advocate General with Ms. Ankita Kamat, Additional Government Advocate for the Respondents.

**Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date:- 24th November, 2020

P.C.:

The learned Counsel for the parties point out that this matter might pertain to the assignment of the learned Single Judge.

2. Registry to accordingly examine the matter.

M.S. JAWALKAR, J.

M.S. SONAK, J.

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